

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Cr1.) No(s).7605/2021

(Arising out of impugned final judgment and order dated 23-06-2021 in CRLA No.7507/2018 passed by the High Court of Judicature at Allahabad)

PIYUSH KUMAR VERMA

Petitioner(s)

VERSUS

STATE OF U.P.

Respondent(s)

Date : 25-04-2023 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SURYA KANT
HON'BLE MR. JUSTICE J.K. MAHESHWARI

For Petitioner(s) Mr. Pradeep Kumar Yadav, Adv.(Mentioned by)
Mr. Sanjeev Malhotra, AOR

For Respondent(s) Mr. Ankit Goel, AOR

UPON hearing the counsel the Court made the following
O R D E R

Upon being mentioned by Mr. Pradeep Kumar Yadav, learned counsel for the petitioner, we deem it appropriate to direct the Registry not to delete the matter from the date already notified i.e. 10.05.2023.

(SATISH KUMAR YADAV)
DEPUTY REGISTRAR

(PREETHI T.C.)
COURT MASTER (NSH)